

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.5 - IA/609(AHM)2024
in
CP(IB) 378 of 2018

Proceedings under Section 7 IBC

IN THE MATTER OF:

Bank of India

.....Applicant

V/s

Tanisa Denim Pvt Ltd

.....Respondent

Order delivered on: 22/04/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)

Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : None

For the Respondent :

ORDER

IA/609(AHM)2024

This application is filed by the Liquidator for placing on record the quarterly progress report along with other Receipt and Payment Account data for the period from 01.01.2024 to 31.03.2024. The same is taken on record, with all just exceptions. Place report with main file for further reference.

Accordingly, IA 609 of 2024 stands disposed of.

Sd/-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

Sd/-

CHITRA HANKARE
MEMBER (JUDICIAL)